

(a) whether full compensation has been paid to the land owners by the Indian Oil Corporation for acquiring the land to set up its bottling plant at Panki, Kanpur;

(b) if not, the reasons therefor;

(c) whether one member from each affected families has been given job; and

(d) if not, the reasons therefor and the time by which members of the affected families are likely to be given jobs?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) and (b). The full share of the compensation to be borne by IOC have been paid to Kanpur Development Authority from whom the land was procured.

(c) No such assurance was given by IOC at any stage.

(d) Does not arise.

Unauthorised Mining of Sand Stone in Bijonia, Rajasthan

2304. SHRI SHIV CHARAN MATHUR: Will the Minister of MINES be pleased to state:

(a) whether a large scale unauthorised mining of sand stone patties is being carried out at Bijonia in Bhitwara District of Rajasthan;

(b) if so, the number of cases of unauthorised mining detected so far;

(c) the extent of damage done and loss of revenue and environmental hazard created by such unauthorised mining;

(d) the steps taken by the Government to stop this unauthorised mining; and

(e) the number of licences for operating these mines granted so far?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (e). The information is being collected and will be laid on the Table of the House.

Supply of Pig Iron to Foundry Units

2306. SHRI GANGADHARA SANIPALLI: Will the Minister of STEEL be pleased to state:

(a) the production of pig iron in the country;

(b) the estimated demand of pig iron for foundry units in the country;

(c) whether these units are facing crisis due to short supply of pig iron; and

(d) if so, the steps taken by the Government to tide over the crisis?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Production of pig iron in 1990-91 was 14.93 lakh tonnes.

(b) Total estimated demand of pig iron, including for foundry units, in 1990-91 was 18.30 lakh tonnes.

(c) and (d). Domestic production is not sufficient to meet domestic demand. Import of pig iron had been placed under Open General Licence in March, 1990.

[*Translation*]

Marketing of LPG in Jaisalmer

2307. SHRI SURESH ANAND SWAMI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have conducted any survey regarding marketing of LPG in Jaisalmer district of Rajasthan;

(b) if so, the time by which LPG agency is likely to be allotted in the said district of Rajasthan; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a). No, Sir.

(b) and (c). New LPG distributorships are opened in different areas as per Marketing Plans, availability of products, etc.

[English]

Irrigation Projects in Cauvery Basin

2308. SHRIMATI CHANDRA PRABHA URS: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of proposals for the construction of irrigation projects in Cauvery Basin sent by the Government of Karnataka to the Union Government for clearance during the last three years;

(b) the details of such proposals which have since been cleared; and

(c) the time by which the remaining proposals are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) No proposal for construction of irrigation projects in Cauvery Basin has been received from the Government of Karnataka during the last three years.

(b) and (c). Do not arise.

[Translation]

Price of Crude Oil

2309. SHRI SHIV SHARAN VERMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the recommendations made by the Oil Price Review Committee about the issues relating to the prices of crude oil have been examined by the Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) to (c). The report of Oil Price Review Committee is under examination of the Government.

Wasteland Development

2310. SHRI DHARAMPAL SINGH MALIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Haryana has submitted a proposal to the Union Government for conversion of wasteland into cultivable land on pilot project basis; and

(b) if so, the steps taken by the Union Government to clear this proposal expeditiously.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAM ACHANDRAN): (a) No, Sir.

(b) Does not arise.